

F.No. 01(03)/Roster/CESTAT/2021
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 24.11.2021

ORDER NO. 157 of 2021

Hon'ble President is pleased to partially modify the roster order no. 127 of 2021 for **CESTAT, Kolkata** from **06.12.2021** to **10.12.2021** as follows:

PERIOD	CORAM	WORKS ASSIGNED
From 06.12.2021 to 10.12.2021	Mr. P. K. Choudhary, Hon'ble Member (Judicial) and Mr. P. Anjani Kumar, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench matters

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders"/"court proceedings".

By Order



(Bineesh Kumar K. S.)
Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members, CESTAT, Kolkata and Mumbai/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Kolkata and Mumbai/Bar Association/O/o Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.



Registrar

F.No. 01(03)/Roster/CESTAT/2021
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 24.11.2021

ORDER NO. 158 of 2021

Hon'ble President is pleased to partially modify the roster order no. 115 of 2021 for **CESTAT, Mumbai** from **06.12.2021** to **10.12.2021** as follows:

PERIOD	CORAM	WORKS ASSIGNED
From 06.12.2021 to 10.12.2021	Mr. S. K. Mohanty, Hon'ble Member (Judicial) and Mr. Raju, Hon'ble Member (Technical)	Excise Division Bench matters

Note:

1. The Excise cause list will be divided into two and be heard by the respective Benches.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders"/"court proceedings".

By Order



(Bineesh Kumar K. S.)
Registrar

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Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 24.11.2021

ORDER NO. 159 of 2021

Hon'ble President is pleased to partially modify the roster order no. 115 of 2021 for
CESTAT, Mumbai on 25.11.2021 as follows:

PERIOD	CORAM	WORKS ASSIGNED
On 25.11.2021	Mr. C. J. Mathew, Hon'ble Member (Technical) and Mr. Ajay Sharma, Hon'ble Member (Judicial)	Service Tax Appeal No. 85046 of 2021 in the matter of M/s. Flemingo Travels Ltd. vs. Commissioner CGST & Central Excise, Mumbai East

Note:

1. The above matter will be taken after the Excise Cause List.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders"/"court proceedings".

By Order



(Bineesh Kumar K. S.)
Registrar

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Registrar/Deputy/Assistant Registrar, CESTAT, Mumbai/Bar Association/O/o Commissioner
(AR)/Notice Board/Website/Guard File/Office Copy.

KM
Registrar